

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2941
ANSWERED ON:15.03.2010
UPLIFTMENT OF SAFAI KARAMCHARIS
Singh Shri Bhola

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of schemes being run by the National Safai Karamchari Finance and Development Corporation for overall social and economic upliftment of Safai Karamcharis and their dependents in the country;
- (b) the time since these schemes are in operation;
- (c) the total annual expenditure being made on these schemes; and
- (d) the outcome of the said schemes?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) & (b) For overall social and economic upliftment of Safai Karamcharis and their dependents in the country, National Safai Karamcharis Finance and Development Corporation (NSKFDC) runs following schemes:

S.No.	Name of the Scheme	In operation since
1.	General Term Loan Scheme (including Sanitation related activities)	October, 1997
2.	Mahila Adhikarita Yojana	July, 2008
3.	Micro Credit Finance	October, 1997
4.	Mahila Samridhi Yojana	October, 2003
5.	Education Loan	October, 2003
6.	Skill Development Training Programmes	October, 2002

(c) During 2008-09, the NSKFDC has reported disbursement of Rs. 7285.96 lakhs under its schemes.

(d) Independent evaluation of schemes of NSKFDC inter alia reveal that schemes being implemented by NSKFDC are attracting the youth and helping them to leave traditional unclean occupations and take up alternative means of livelihood. Besides, the loan schemes of NSKFDC are generating awareness among the target group and are bringing a positive change in the social status of beneficiaries and people's attitude towards them. The assets have been created by the beneficiaries and their income has gone up which has helped them in joining the mainstream of the society.